

High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No.126/DR(S)/2011 Dated: Allahabad : Apr 01, 2011

The following Additional District & Sessions Judges (newly created ex-cadre) have been transferred to the places indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting on April 15, 2011 afternoon.

No representation of any officer in relation to annual transfers and postings would be entertained before his joining at the transferred place.

The notification regarding their posting at the station to which they have been transferred will follow: -

Sl No	Name of Officer	Present Place of Posting	Place to which transferred
1	DHARMENDRA PRATAP N. SINGH	Allahabad	Kushi Nagar
2	RAJESH KUMAR-I	Auraiya	Sonbhadra
3	PARAS NATH RAI	Bulandshahar	Kaushambi
4	BHAGWATI PRASAD SAXENA	Bulandshahar	Kaushambi
5	SHAM KUMAR	Fatehpur	Muzaffar Nagar
6	AMIT PAL SINGH	Jhansi	Allahabad
7	RANDHEER SINGH	Kannauj	Lucknow
8	RAJ KUMAR BANSAL	Kanpur Nagar	Mau
9	DR. BAL MUKUND	Kaushambi	Bulandshahar
10	AMAR JEET VERMA	Kaushambi	Shahjahanpur
11	PIYUSH VERMA	Kushi Nagar at Padrauna	Auraiya
12	PRAMOD KUMAR-II	Kushi Nagar at Padrauna	Fatehpur
13	SHIV SINGH YADAV	Mahoba	Bulandshahar
14	SHAMSHER KHAN	Muzaffar Nagar	Kanpur Nagar
15	RAM NAGINA YADAV	Shahjahanpur	Siddharth Nagar
16	KRIPA SHANKAR SHARMA	Siddharth Nagar	Mahoba
17	AVNISH KUMAR DWIVEDI	Sonbhadra	Jhansi

**BY ORDER OF THE COURT,
Sd/-
(DINESH GUPTA)
REGISTRAR GENERAL**

No.126(i)/DR(S)/2011 Dated: Allahabad : Apr 01, 2011

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
6. E-mail)
7. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow for their Lordship's kind information (Information available on E-mail)
8. Lucknow for their Lordship's kind information (Information available on E-mail)
9. The Officer on Special Duty (Computer), High Court, Allahabad
10. The Registrar (Confidential), High Court, Allahabad
11. The Joint Registrar (Budget), High Court, Allahabad
12. The Section Officer (Admin. A-3) Section, High Court, Allahabad
13. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information (Information available on E-mail)

**BY ORDER OF THE COURT,
Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
DY. REGISTRAR (S)**